

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O. A. No. 1217/1997

New Delhi, this 2nd day of August, 2000

Hon ble Or. A. Vedavalli, Memoer (3) Hon ble Smt. Shanta Shastry, Member (A)

1. Smt. Cmwati w/o late Shri Ram Avtar Sharma H-622, Sarojini Nagar, N∍w Delhi 2. Jatin Das

2. Jatin Das 1297/ Sector IV R. K. Puram, New Delhi

3. S. N. Bhatt I-1, Kashmir Appts. Bitampura, New Delhi

4. Chiranjit D-2E, DDA Flats Munirka, New Delhi

5. Rajeshwar Nath 200, Akash Darshan Appts Mayur Vihar I, New Delhi

6. V. M. Sambasivan Flat No.55, Vandana Appts. Patparganj, Delhi-92

Applicants

(By Mrs. Sarla Chandara, Advocate, not present)

Versus

Union of India, through Secretary Ministry of Information & Broadcasting Shastri Bhavan New Delhi .. Respondent

(By Mrs. P. K. Gupta, Advocate, through proxy counsel Shri Anil Singhal)

ORDER (oral)

By Dr. A. Vedavalli

Neither the applicant nor his counsel is present even on the second call. No one appeared on their behalf on the earlier occasion on 1.8.2000. In the circumstances, the OA is dismissed for default and non-prosecution.

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(Smt. Shanta Shastry)
Member(A)

(Dr. A. Vedavalli)
Member (J)

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